

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 1  
CP(IB) No. 37/CB/2024

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

SKP Merchants Pvt. Ltd.  
V/S  
Adhunik Metaliks Ltd.

.....Applicant

.....Respondent

**Order delivered on 01/07/2024**

**Coram:**

Shri H.V. Subba Rao, Hon'ble Member(J)  
Shri Balraj Joshi, Hon'ble Member(T)

**PRESENT:**

For the Applicant

Mr. Anuj Singh, Adv.  
MS. Rashmi Singhee, Adv.  
Ms. Shreya Choudhary, Adv.

For the Respondent

:

**ORDER**

Learned counsel Mr. Anuj Singh appeared for the Operational Creditor/Petitioner.

Petitioner is directed to issue notice to the Corporate Debtor/Respondent by speed post as well as email and file affidavit of service of notice before next date of hearing.

Registry is also directed to issue notice to the Corporate Debtor/Respondent by speed post as well as email.

List the matter on 01.08.2024.

Sd

**Balraj Joshi**  
**Member (Technical)**

Sd

**H.V. Subba Rao**  
**Member (Judicial)**